GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:460
ANSWERED ON:02.08.2011
HUMAN TRAFFICKING RACKETS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of human trafficking rackets busted including rackets of trafficking of women and children and cases registered in this regard from various parts of the country including the North Eastern region during each of the last three years and the current year;
- (b) the details of persons detained for their involvement in the activities of human trafficking and the action taken against them during the said period; and
- (c) the corrective measures taken by the Government to check the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): The data of human trafficking rackets is not maintained centrally by National Crime Records Bureau (NCRB). However, as per statistics compiled by NCRB, the number of cases registered under total crimes committed under human trafficking during the period 2007, 2008 and 2009 and persons arrested are given below:

Year Cases Registered Persons Arrested 2007 3991 10378 2008 3029 8774 2009 2848 8264

State / UT wise details are at Annexure I. Action is taken against the traffickers as per provisions of law.

(c): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multipronged approach to combat human trafficking viz., issuing of advisory dated 9.9.2009 to States/UTs to deal with the crime of trafficking in a holistic manner and to evolve an effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; organizing training and workshops on the issue to create awareness among law enforcement agencies. Ministry of Women & Child Development also runs shelter based homes, such as Short Stay- Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.